

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 129 OF 2024**

**IN THE MATTER OF:**

News Item titled "Forest land five times Delhi's geographical area under encroachment Govt. data shows" appearing in Deccan Herald dated 05.01.2024.

**INDEX**

S. NO.	PARTICULAR	PAGE NO
1.	Affidavit on behalf of Respondent No. 25 - State of Nagaland.	1 – 2
2.	<b>ANNEXURE R/1</b> A copy of the communication dated 18.4.2024 issued to the Ministry of Environment, Forest & Climate Change by the Conservator of Forests, Nagaland.	3 – 8
3.	<b>ANNEXURE R/2</b> A copy of communication dated 21.5.2025 to the Assistant Inspector General of Forests.	9 – 18
4.	Proof of Service.	19

Filed on: 03.10.2025  
New Delhi

Filed by

*Enatoli*

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Advocate for Respondent  
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 129/2024

**IN THE MATTER OF:-**

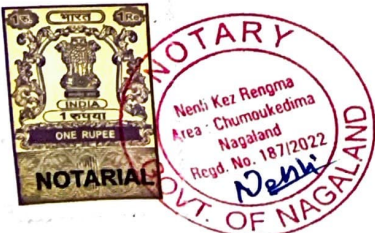
News item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024

**AFFIDAVIT ON BEHALF OF RESPONDENT - STATE OF NAGALAND**

I, Dr. Y.ATSASE THONGTSAR, S/o Y. THONGTSAR,  
Age 50 years, working as  
SECRETARY, DEPARTMENT OF ENVIRONMENT, FOREST and  
CLIMATE CHANGE, Nagaland-110037,  
do hereby solemnly affirm and declare as under :-

1. That in my official capacity, in the above-mentioned matter, I am fully conversant with the facts and circumstances of the case and competent to swear this affidavit.
2. It is stated that the State of Nagaland has furnished the information on the status of encroachment on forest land to the Assistant Inspector General of Forests, Ministry of Environment, Forest & Climate Change.

A copy of the communication dated 18.4.2024 issued to the Ministry of Environment, Forest & Climate Change by the Conservator of Forests, Nagaland is marked and annexed as **Annexure R/1**.



3. That on 21.5.2024, information as sought by the Ministry of Environment, Forest & Climate Change was furnished in tabulated format to the Assistant Inspector General of Forests.

A copy of communication dated 21.5.2025 to the Assistant Inspector General of Forests is marked and annexed as **Annexure R/2**.

4. I say that the facts stated in the above paras are true and correct to the best of my knowledge and information.

*Y. Atsase Thongtsar*



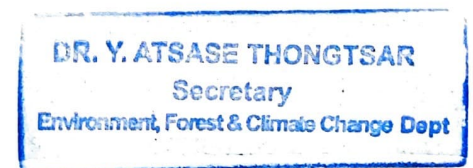
#### VERIFICATION

I, the deponent abovementioned do hereby verify that the contents of the above affidavit are true to the best of my knowledge and nothing material has been concealed therefrom.

Solemnly affirmed at Kohima, Nagaland, on this.....<sup>26<sup>th</sup></sup>.....day of September, 2025.

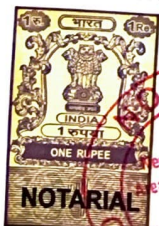
*Y. Atsase Thongtsar*

DEPONENT



Regd. No. 1290/2025  
Date 26/9/2025

*Nenli*  
Nenli Kez Rengma  
Advocate & Notary Public  
Nagaland



**GOVERNMENT OF NAGALAND  
OFFICE OF THE PRINCIPAL CHIEF CONSERVATOR OF FORESTS  
& HEAD OF FOREST FORCE  
NAGALAND : KOHIMA**

No.FG-3/9/TRIBUNAL/2024

Dated Kohima, the April 2024

To

Dr. Shobita Agarwal  
Assistant Inspector General of Forests  
Government of India, Ministry of Environment, Forest & Climate Change  
Indira Paryavaran Bhavan  
Agri wing, 5<sup>th</sup> Floor  
Jor Bagh Road  
New Delhi-110003

**Sub:- Hon'ble NGT order dated 09/02/2024 in OA No. 129/2024 in the matter of Suo Motu in re: news item appearing in Deccan Herald dated 05.01.2024 entitled 'Forest land five times Delhi's geographical area under encroachment, Govt. Data shows' before NGT (PB), New Delhi- reg**

Ref:- Your office letter No. 8/4/2024-FPD dated 26/02/24

Madam

With reference to your letter on the subject cited above, I am directed to furnish the information on status of encroachment on forest land and efforts taken for the eviction of the encroachment is enclosed with this letter.

Encl:-As stated

Yours Faithfully,

(KAMDI HEMANT BHASKAR), IFS

Conservator of Forests

Nagaland, Kohima


Dated Kohima, the 18<sup>th</sup> April 2024

No.FG-3/9/TRIBUNAL/2024/337-38

Copy to:-

- ✓ The Commissioner & Secretary to the Government of Nagaland, Department of Environment, Forest & Climate Change Nagaland for kind information.
- 2 Office Copy

Receipt No. 380 D: 26/4/24  
EP&CC, Secy. H. Anand  
Nagaland Civil Secretariat

  
Conservator of Forests  
Nagaland, Kohima

25/4/24

25/4/24

Kevi Jacobs  
26/4/24

Peren Division

SL.NO	Type / Area (Sq Km)	Area under Encroachment (Ha)	Efforts taken for eviction of Encroachment.
1.	332.54 Ha	Nil	N.A

Wokha Division

Sl No	Type / Area (Sq/Km)	Area under Encroachment (Ha)	Efforts for eviction of encroachment
1	Longayim Purchased Land 10.70 acres (0.0433 Sq Km)	4.33 approx.	<i>Special Anti-Encroachment drive was carried out jointly on 10<sup>th</sup> July 2020 by the Forest Department, District Administration and Police.</i>
2	Bhandari Purchased Land 253 acres (1.0238 Sq Km)	3.24 approx.	
3	Yimparasa Purchased Land 850 acres (3.439 Sq Km)	57 approx.	

Mon Division

Sl. No	Name of the Division	Status of the Forest Lands (Purchased lands/donated allotted/Reserved Forest/Protected Forests)	Name of the Forest lands	Location (Range/Beat)	Area in Acres	Area under Encroachment	Efforts taken for eviction of encroachment
1	Mon	Purchased Land	Wangla-I	Namsa	2055.07	NIL	NIL
2	Mon	Purchased Land	Wangla II & III	Namsa	4273.014	NIL	NIL
3	Mon	Purchased Land	Wangla IV	Namsa	490.00	NIL	NIL
4	Mon	Purchased Land	Jaboka	Namsa	5283.00	NIL	NIL
5	Mon	Purchased Land	Lapa	Namsa	700.00	NIL	NIL
6	Mon	Purchased Land	Ngangting	Namsa	1700.00	NIL	NIL
7	Mon	Purchased Land	Hotahoti	Naginimora	2983.00	NIL	NIL
8	Mon	Purchased Land	Wanching	Naginimora	1667.00	NIL	NIL

9	Mon	Purchased Land	Chui	Mon	150.00	NIL	NIL
10	Mon	Purchased Land	Leangha	Mon	50.00	NIL	NIL
11	Mon	Donated Land	Mon Forest Colony	Mon	30.195	NIL	NIL
12	Mon	Allotted land	Aboi Forest Colony	Aboi	8.08	NIL	NIL
13	Mon	Allotted land	Naginimora Forest Colony	Naginimora	8.09	NIL	NIL
14	Mon	Allotted land	Namsa Forest Colony	Namsa	9.45	NIL	NIL
15	Mon	Allotted land	Longshen Forest Colony	Longshen	5.00	NIL	NIL
16	Mon	Allotted land	Longchang Forest Colony	Longching	6.00	NIL	NIL
17	Mon	Donated Land	Tobu Forest Colony	Tobu	2.00	NIL	NIL

### Phek Division

Sl. NO.	Forest land		Area under encroachment (Ha.)	Efforts Taken for eviction of Encroachment
	Type	Area (Ha.)		
1	Phek Forest Colony	18.53	Nil	N.A
2	Pfutsero Forest Colony	2.66	Nil	N.A
3	Meluri Forest Colony	10.07	Nil	N.A
4	Chozuba Forest Colony	2.74	Nil	N.A
5	Khezhakeno Forest Colony		Nil	N.A
6	Phesachudu Purchased land, Pfutsero Range	674.30	Nil	N.A
7	Chokanala Purchased land, Meluri Range	90.00	Nil	N.A
	<b>Total Area</b>	<b>798.30</b>		

### Kiphire Division

Sl. No.	Forest Land		Area under Encroachment (Ha)	Efforts taken for eviction of encroachment
	Type	Area (Ha)		
1.	Govt. Purchased Land (Forest Colony/Settlement)	5.168	Nil	NA

Nagaland Zoological park

Sl. No	Forest Land		Area under Encroachment (Ha)	Efforts taken for eviction of encroachment
	Type	Area (Ha)		
1.	Nil	Nil	Nil	Nil

Longleng Division

SI No	Forest Land		Area under Encroachment (Ha)	Effort taken for eviction of encroachment
	Type	Area (Ha)		
	1.Longleng Forest Division office ( Purchased Land )	3.84 Ha	Nil	Issues settled after lot of effort put in by the Department staff with the involvement of District Administration on 19/01/2022
	2.Sitap Forest Range office ( Purchased Land )	2.6 Ha	----	
	3.Namsang ( Purchased Land )	439.5 Ha	Nil	

Zunheboto Division

Sl. No	Forest Land			Area under Encroachment (Ha)	Efforts taken for eviction of encroachment
	Type	Name of the Forest lands	Area		
1	Purchased Land	Divisional Forest Office Colony	1.95 Acre	Nil	NA
		#Zunheboto Range Forest Colony	11.28 Acre	Nil	
		Suruhuto Forest Colony	18 Acre	NIL	NA
		Khisikita Purchashed Forest	101 Acre		
		Akuluto Forest Colony	4 Acre		
		Satakha Forest Colony	5 acre		
		Satoi	0.35 acre		
		Pughoboto Forest Colony	10 Acre		
		Atoizu Forest Colony	4 Acre		
		V.K. Forest Colony	5 Acre		
		Aghunato Forest Colony	5 Acre		
2	*PROTECTED Forest	Lizutomi & Ngonubomi Protected Forest	146 Acre	NIL	*Remark: There is No Notified Protected Forest as

	Athumuzu Protected Forest (Also Claimed by Phek Division)	1272 Ha	per Nagaland Forest Act 1968 in Zunheboto Forest Division.
	Khamoboto Protected Forest	65.92 Acre	
	Suruhuto Protected Forest	342 Acre	
	Sapotimi Protected Forest	32 Acre	
	Murutu Protected Forest	NA	
	Aochakilimi Protected Forest	NA	

### Tuensang Division

SI No	Forest Land		Area under Encroachment ( Ha )	Effort taken for eviction of encroachment
	Type	Area ( Ha )		
1	Purchased (Khudei)	200	Nil	Nil
2	Purchased (Nangrongtongpi)	106.47	Nil	Nil
3	Purchased (Noksen)	90.2	Nil	Nil
4	Purchased (Chingmei)	1.84	Nil	Nil
5	Purchased (Noklak)	2.10	Nil	Nil
6	Purchased (Jail Colony Tuensag)	0.72	Nil	Nil
7	Purchased (Tuensang Town Forest Colony, Bazar-C Officers Colony)	1.96	Nil	Nil
8	Purchased (Longkhim)	0.61	Nil	Nil

### Mokokchung Division

Sl.No	Forest land		Area under Encroachment (Ha)	Efforts Taken for eviction of encroachment
Name of purchased land	Type	Area in (Ha)		
1.	Merangkong	Bamboo Purchased land	772.14	
2.	Wamaken	Bamboo Purchased land	311.60	
3.	Kangtsung (L)	Bamboo Purchased land	692.01	
4.	Kangtsung (S)	Bamboo Purchased land	441.47	
5.	Molongyimsen	Bamboo Purchased land	633.73	

Sl. No	Forest Land		Area under Encroachment (Ha)	Efforts taken for eviction of encroachment
	Type	Area(Ha)		
	Purchased/ Allotted/ Donated	16534.6168(Ha)	69.57(Ha)	Efforts taken by the Department

  
**(KAMDI HEMANT BHASKAR), IFS**  
 Conservator of Forests  
 Nagaland, Kohima

GOVERNMENT OF NAGALAND  
DEPARTMENT OF ENVIRONMENT, FORESTS & CLIMATE CHANGE  
NAGALAND: KOHIMA

No.FOR/NGT-25/01/2024/408

Kohima, Dated the <sup>21<sup>st</sup></sup> May 2024

To,

The Assistant Inspector General of Forests,  
Ministry of Environment, Forest and Climate Change,  
Government of India.

Sub: - Hon'ble NGT Order dated 19.04.2024 in Original Applicatio No.129/2024 in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi-reg

Madam,

With reference to your letter F.No.8/4/2024-FPD (Computer No.232601) dated 1<sup>st</sup> May 2024 on the subject cited above, I am directed to furnish the compiled information on status of encroachment on forest land and efforts taken for the eviction of the encroachment for your kind information and necessary action.

Enclosed : As stated.

Yours faithfully,



(Linda Solo) NCS

Additional Secretary to the Government of Nagaland

o/c



4. PHEK

Sl. No.	Name of the District	Total Forest Cover	Details of encroachment					Total encroachment upto March 2024	Action taken for removal of encroachment year wise district wise	Percentage loss of forest as on March 2024 District wise
			Protected Forest	Reserve Forest	deemed Forest	Sanctuaries & Protected areas	Any other type of forest			
1	Phek	159367	Nil	N. A	Nil	N. A	Nil	N. A	Unavailable	

5. PEREN

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Peren	1408.24	Nil	Nil	Nil	Nil	Nil	N/A	N/A	

6. MOKOKCHUNG

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Mokokchung	82.18%	-	-	-	-	-	Nil	Nil	0.48%

5. KIPHIRE

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Kiphire	793.48 sq. km	NIL	NIL	NIL	NIL	NO Encroachment	NIL	NA	NIL

6. MON

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Mon	1408.24	Nil	Nil	Nil	Nil	1.Hotahoti(2983.76 acres) 2.WanglaI(2055.04 acres) 3.Wangla ii & III(4273.04 acres) 4.Wangla IV (490 acres) 5.Jaboka( 5283.21acres) 6.Wanching (1667 acres) 7.Lapa (700 acres) 8. Nganting (1700 acres) 9. Chui (150 acres) 10. Leangha ( 50 acres)	Nil	N/A	N/A
	Mon						Singphan WLS( 5829 acres)	Nil	Nil	Nil

7. WOKHA

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Wokha	1317.99 Sq Km  (As per FSI State of Forest Report 2021)	-	-	-	-	Govt Purchased Land	NIL	2020-21: 1. Anti-encroachment activities undertaken by the Division in July 2020 at Longayim, Wokha District. A Civil suit with No.1/2020 ( <i>Shri. Atheo Lotha Vs PCCF &amp; Others</i> ) in the Court of the District & Sessions Judge, Wokha is ongoing in this regard. 1. 2. Anti-encroachment drive was undertaken on 10 <sup>th</sup> July 2020, along with the District Administration and Police at three Departmental purchased lands - Yimparasa, Bhandari and Longayim.  2021-24 - NIL	Nil

8. NAGALAND ZOOLOGICAL PARK

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Chumoukedima (erstwhile Dimapur)	592.9 Sq. Km	NA	NA	NA	Nagaland Zoological Park  The Zoo came into being on 28th August 2008 Vide Govt of Nagaland Notification No. Rangapahar Wildlife Sanctuary in 1986 Vide. Govt. Notification No. FOR-84/84 dt. 17/06/86.	Chumoukedima (erstwhile Dimapur)	NIL (No area inside the boundary wall of NZP is under any physical encroachment at present).	<p><i>*The encroachment activity lies between the perimeter wall of Nagaland Zoological Park and Dimapur - Dhansiripar Road with an intention to cross the perimeter wall of the zoo.</i></p> <p>1. Civil Misc. Case no. 02/12 in (Main Suit) Civil Suit no. 03/2009 filed by Thilixu 'B' Village represented by Shri. P. Viyiho Sema</p> <p>2. Court Order in Case No. CMC-02/12 in Civil Suit No. 03/2009 dt 24.04.2012 allowed the petitioner to develop Non-permanent structures.</p> <p>3. Demolishing unauthorized hutment vide Letter No. DD/GEN-3/21/1467 dt 02.06.2012 of DFO Dimapur Nagaland</p> <p>4. Demolishing unauthorized hutment - do- vide Letter No. FG-3/1/2002/2214 dt 14.06.2012 of PCCF &amp; HOFF Nagaland</p> <p>5. Court Order in Case No. CMC-02/12 in Civil Suit No. 03/2009 dt 24.04.2012. QUASHED by High Court Judgement Order dt 29.7.2013.</p> <p>6. Eviction Notice served on dt 31.07.2013</p> <p>7. Eviction Duty deployment vide Chief Wildlife Warden (i) Letter No. CWL/GEN/107(A)/212-215 dt 31.07.2013 (ii) CWW/GEN-12/50-52 dt 31.07.2013</p> <p>8. Eviction carried out on 02.08.2013 at 07:00 a.m.</p> <p><i>*At present there is no encroachment at Nagaland Zoological Park.</i></p>	Nil



	Nos. CRs									
6	Wokha - 17 Nos. CRs	1019 9	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7	Peren - 11 Nos. CRs	1648 7	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8	Dimapur - 10 Nos. CRs	2302. 5	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

### 11. DIMAPUR

Sl No.	Name of the district	Total Forest Cover (in Ha)	Details of encroachment					Total encroachment upto March 2024 (District wise)	Action taken for removal of encroachment year wise District wise	Percentage loss of forest as on March 2024 District wise	Remarks
			Protected Areas	Reserve Forest	Dense Forest	Sanctuaries and Protected Areas	Any other type of forest				
											<b>All encroachment took place during erstwhile Kohima Division, HQ Dimapur</b>
1	Seithekiema Chumoukedima		Nil	Nil	Nil	Nil	420.594	Nil			
2	Chumoukedima-I Chumoukedima		Nil	Nil	Nil	Nil	311.203	Nil			
3	Chumoukedima-II Chumoukedima		Nil	Nil	Nil	Nil	80.127	Nil			
							811.924				

12. LONGLENG

Sl. No	Name of the district	Total Forest cover	Detail of encroachment					Total encroachment up to March'2024 District wise	Action taken for removal of encroachment year wise District-Wise	Percentage loss of Forest as on March'24 District-Wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other types of forest			
1.	Longleng	562 SqKm	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

13. INTANGKI NATIONAL PARK

Sl. No.	Name of the district	Total Forest Cover	Details of encroachment					Total encroachment upto March 2024 District - wise	Action taken for removal of encroachment year - wise District - wise	Percentage loss of forest as on March, 2024 District - wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other type of forest			
1	Peren	202.02 sq.km	Nil	Nil	Nil	Nil	Intangki National Park	3310 acers (13.40 sq.km)	The land exchange program between Beisumpuikam village (encroached village) and the Forest department could not be materialised due to some land ownership issue. The matter is pending at the Government level for final resolution. Detailed enclosed for reference)	6.6%

14. KOHIMA DIVISION

Sl. No.	Name of the district	Total Forest Cover	Details of encroachment					Total encroachment upto March 2024 District - wise	Action taken for removal of encroachment year - wise District - wise	Percentage loss of forest as on March, 2024 District - wise
			Protected forest	Reserve forest	Deemed forest	Sanctuaries and protected areas	Any other type of forest			
1	Kohima	1194.48sq .km	Nil	Nil	Nil	Nil	Purchased Land at Forest Colony Kohima	0.998ha	<p>Issue pending in Court.</p> <p><input type="checkbox"/> FIR lodged – Damaging Department Government property. FD-117 dated no.KR/ENCRT/VA/01/262. Dated 14thNov 2023</p> <p><input type="checkbox"/> Eviction Notice to vacate the site under occupation within 14days dated 28 th January 2009 vide letter No. REV/FORT/14/74 (PT) dated 28 th January 2009.</p> <p><input type="checkbox"/> Restraining order from Office of DC Kohima from undertaking any development work at the said site Vide Letter no. 28 th April 2011 No.REV/FORT/14/74(PT) dated 28 th April 2011</p> <p><input type="checkbox"/> 2020 With much pressure and verbal directives/orders, on the 18 th June 2020, the said structure has been removed.</p> <p><input type="checkbox"/> 2021 Shri. Vitho Angami (s/o Shri. Vizosul Angami) was verbally summoned to the office and told to remove the boulders immediately and restrain from further developmental activities.</p> <p><input type="checkbox"/> Some activity by unknown miscreants noticed on 27 th Dec. 2023. Reported to District Administration Vide Letter No. KFD/GEN/GC/11/749-751 dated 27 th Dec 2023.</p> <p><input type="checkbox"/> No Further activity from the encroachers.</p>	.00083%



amit singh &lt;semasingh.office@gmail.com&gt;

**OA/129/2024 -NGT Vs. Secretary, Ministry of Environment, Forests and Climate Change and Ors.**

1 message

amit singh &lt;semasingh.office@gmail.com&gt;

Fri, Oct 3, 2025 at 10:43 AM

To: "secyit.and@nic.in" <secyit.and@nic.in>, "kkganeshan.babu@ap.gov.in" <kkganeshan.babu@ap.gov.in>, "pccfnsecyarn@nic.in" <pccfnsecy-arn@nic.in>, "acs.envforest@gmail.com" <acs.envforest@gmail.com>, "efd-bih@nic.in" <efdbih@nic.in>, "hs-chd@nic.in" <hs-chd@nic.in>, "secyfcg@yahoo.com" <secyfcg@yahoo.com>, "pers-dd@nic.in" <persdd@nic.in>, "senv@nic.in" <senv@nic.in>, "singh.anilkr@nic.in" <singh.anilkr@nic.in>, stateportal.goa@nic.in, "secfed@gujarat.gov.in" <secfed@gujarat.gov.in>, environment@hry.nic.in, "envsecy-hp@nic.in" <envsecy-hp@nic.in>, "pccfjkforest@gmail.com" <pccfjkforest@gmail.com>, "prsecyfdjharkhand@rediffmail.com" <prsecyfdjharkhand@rediffmail.com>, "secyforest-fee@karnataka.gov.in" <secyforestfee@karnataka.gov.in>, "addlcskerala@gmail.com" <addlcskerala@gmail.com>, "lk-admin@nic.in" <lk-admin@nic.in>, "acsforest@mp.gov.in" <acsforest@mp.gov.in>, shubhambhalla@hotmail.com, "ravinder\_adv@yahoo.com" <ravinder\_adv@yahoo.com>, fpd-moefcc@gov.in, ARUNAV PATNAIK <arunavpatnaik@gmail.com>, Anju Rani <mail@anjurani.com>, arunavpatnaikoffice@gmail.com

Dear Sir,/Madam

Kindly Find attached scanned copy of Affidavit being e- filed on behalf of Respondent No. 25, State of Nagaland. which is being served in advance copy as proof of service.

Thanking you.

Best Regards,  
Ms. K. Enatoli Sema Adv.

(Clerk)  
Rahul 7503630697

--  
Office of Mr Amit Kumar Singh & Ms.K.Enatoli Sema,  
Advocates-on-Record,  
House No.60,  
High Court Judges Colony,  
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 **AFFIDAVIT.pdf**  
6251K